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Andhra Pradesh Contingency Fund (Amendment) Act, 1980 17 of 1980

[10 October 1980]

CONTENTS

- 1. Short Title
- 2. Amendment Of Section 2

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An Act further to amend the Andhra Pradesh Contingency Fund Act, 1957. Be it enacted by the Legislature of the State of Andhra Pradesh in the Thirty-first Year of the Republic of India as follows:* Received the assent of the Governor on the 10th October, 1980. For Statement of Objects and Reasons see Andhra Pradesh Gazette, Extraordinary dated the 23rd September, 1980, Part IV-A. Page 2

1. Short Title :-

This Act may be called the Andhra Pradesh Contingency Fund (Amendment) Act, 1980.

2. Amendment Of Section 2 :-

In the Andhra Pradesh Contingency Fund Act, 1957(Andhra Pradesh Act IX of 1957), in sub-section (1) of Section 2, for the words "a sum of ten crores of rupees", the words "a sum of twenty-five crores of rupees" shall be substituted.